

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 187 OF 2019 &**  
**IA NO. 1014 OF 2019**

**Dated:** 17<sup>th</sup> May, 2019

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member

**In the matter of:**

**Power Transmission Corporation of Uttarakhand Limited** .... **Appellant(s)**  
**Vs.**  
**Uttarakhand Electricity Regulatory Commission** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Divyanshu Bhatt

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan  
Ms. Stuti Krishn for R-1

**ORDER**

**Admit.**

Meanwhile, learned counsel for the Appellant is directed to file affidavit of service within two weeks from today i.e. by 31.05.2019. Dasti, in addition, is permitted.

List the matter on 17.07.2019.

**(S. D. Dubey)**  
**Technical Member**  
*vktk*

**(Justice Manjula Chellur)**  
**Chairperson**